

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15
CP 100/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **SUBODH MODY V/s THE SOUTH INDIAN**
CONCERN LIMITED

Section 241, 242, 244, 245 of the Companies Act, 2013

ORDER

1. Mr. Subodh Mody, Advocate appeared for the Petitioner.
2. Mr. Shantanu Shetty, Advocate appeared for the Respondent no. 3.
3. Heard Counsel appearing for the Petitioner and **Reserved for Order.**
4. Petitioner is at liberty to file synopsis of arguments within one week.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna